NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 along with CA 1/15 in TP 63/16	Hearing	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors

SL.	NAME (IN CAPITAL)	SIGNATUR	RE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

(984504434Z)

Petitioner Ms. Catherine Carey Remormay

Respondents

(9481304679) 3.7.3.4781ALL 9845015216

2. B. Rajeswara Ras

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Counsel for petitioner is present. IA 04/17 is taken up today. Objections are filed in IA No.04/17. Counsel for petitioner requested time to file rejoinder in IA No.04/17.

Time granted till 21.08.2017.

MEMBER (J)

MEMBER (T)